

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 535 OF 2024**

**Corruption Removal Society
Through Secretary Vinay Kumar Walia**PETITIONER

VERSUS

**Department of Forest Wild Life Govt of NCTD
Through the PCCF & Anr.**RESPONDENT

AMENDED MEMO OF PARTIES

**Corruption Removal Society
Through Secretary Vinay Kumar Walia**PETITIONER

VERSUS

- 1. Department of Forest Wild Life**
Govt. Of NCT of Delhi
Through The Principal Chief Conservator of Forest
A Block 2nd Floor, Vikas Bhawan, I.P. Estate. New Delhi-110002 (Respondents No.1)
- 2. Chief Secretary**
Govt. Of NCT of Delhi
(As Chairman Rigde, Management Board) Delhi Secretariat
I.P. Estate Delhi-110002 (Respondents No.2)
- 3. Central Pollution Control Board,**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi110032
Email: mscb.cpcb@nic.in (Respondents No.3)
- 4. Delhi Pollution Control Committee,**
Through its Member Secretary,
Building No. TC-12V, 6th floor, C Wing, Delhi Secretariat,
I P Estate, Delhi-110002
Email: msdpcc@nic.in (Respondents No.4)